- (v) (a) Twenty-fourth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India there on.
- (b) Review by Government on the working of the Company [Placed in Library See No. LT 1992A/91]
- (vi) (a) Twenty-eighth Annual Report and Accounts of the Cochin Refineries Limited, Ambalamugal (Kerala), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the Company. [Placed in Library See No LT 2005/91]

## Notifications of the Ministry of Petroleum and Chemicals Department of Petroleum and Natural Gas

- DR SANJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Chemicals (Department of Petroleum & Natural Gas), under subsection (6) of section 3 of the Essential Commodities Act, 1955.—
  - (1) S O No 791(E) dated the 15th October, 1990 publishing the Kerosene (Fixation of Ceiling Prices) Amendment Order, 1990
  - (2) SO. No. 792(E) dated the 15th October, 1990, publishing the Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1990.
  - (3) S O. No 793(E) dated the 15th October, 1990, publishing the Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1990.
- (4) S O No 794(E) dated the 15th October, 1999 publishing the Paraffin Wax (Supply, Distribution

- and Price Fixation) Amendment Order, 1990.
- (5) S O No 795(E) dated the 15th October, 1990, publishing the Kerosene (Restriction on Use and Fixation of Price) Amendment Order, 1990

[Placed in Library. See No. LT-2002/91]

Statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each.

- DR SANJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—
- (1) Statement No XXIV—Hundred and Twenty-first Session, 1982.
- (2) Statement No XX—Hundred and Twenty-seven Session, 1983.
- (3) Statement No XXVI—Hundred and Twenty-eighth Session, 1983.
- (4) Statement No XXIII—Hundred and Twenty-ninth Session, 1984.
- (5) Statement No XXIX—Hundred and Thirty-fifth Session, 1985.
  - (6) Statement No XXIII—Hundred and Thirty-seventh Session, 1986.
  - (7) Statement No XXVI—Hundred and Thirty-ninth Session 1986.
  - (8) Statement No XXVII—Hundred and Fortieth Session, 1986
  - (9) Statement No XXV—Hundred and Forty-first Session, 1987
  - (10) Statement No XXIV—Hundred and Forty-second Session, 1987.
- (11) Statement No. XXII—Hundred and Forty-third Session, 1987
- (12) Statement No. XXI—Hundred and Forty-fourth Session, 1987.
- (13) Statement No. XVIII—Hundred and Forty-fifth Session, 1998.

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## [Dr. Sanjay Singh]

- (14) Statement No XVII-Hundred and Forty-sixth Session, 1988.
- (15) Statement No. XVI-Hundred and Forty-seventh Session, 1988.
- (16) Statement No XIII-Hundred and Forty-eighth Session, 1988.
- (17) Statement No. XI-Hundred and Forty-ninth Session, 1989.
- (18) Statement No. X-Hundred and Fiftieth Session, 1989.
- (19) Statement No IX-Hundred and Fifty-first Session, 1989.
- (20) Statement No VI-Hundred and Fifty-second Session, 1989.
- (21) Statement No. V-Hundred and Fifty-third Session, 1990.
- (22) Statement No III-Hundred and Fifty-fourth Session, 1990.
- (23) Statement No. I (Vols I & II)-Hundred and Fifty-fifth Session 1990 [Placed in Library. See No. LT-1970/91 to 1992/91]

## (Vols I & II)

- I Report and Accounts (1989) of the Cancer Institute. Madras and related papers.
- II. Report and Accounts (1989-90) of the Cancer Hospital and Research Institute, Gwalior and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHA-KEELUR REHMAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- I (a) Annual Report and Acounts of the Cancer Institute, Madras, for the year 1989, together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Institute.
- II (a) Annual Report and counts of the Cancer Hospital and Research Institute, Gwalior, for the together with year 1989-90. Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Institute in Library. See No., LT-1951/91)
- I Report and Accounts (1989-90 of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited. Blair and related papers.
- II. Reports and Accounts (1988-89and 1989-90) of the Animal Welfare Board, of India, Wadras and related papers
- III. Report and Accounts (1989-90) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and related papers.
- IV Report and Accounts (1989-90) of the Centre for Environment Education Ahmedabad and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): Madam I lay on the Table-

- I A copy each (in English Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1957:—
  - (1) Thirteenth Annual Report and Accounts of the Andaman & Nicobar Islands Forest & Planta-Development Corporation Limited, Port Blair, for the year 1989-90, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (11) Review by Government on the working of the Corporation. [Placed in Library See No LT 1718/91]
- II A copy each (in English and Hindi) of the following papers:-
  - (a) (1) Twenty-seventh Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1988-89, together with the Audit Report on the Accounts.